

of India has so far released Rs. 14.41 crores as Centre's share of margin money to ways and means advance and Rs. 14.38 crores as State during the current year.

**Statement**

Sl. No.	Ceilings approved (Rs. in crores)	Valid upto
1.	37.29	31-7-1987
2.	50.37	30-9-1987
3.	43.47	31-3-1988
4.	0.06	31-7-1988
Total :	131.19	

**Appointment to Class IV Posts in  
Nationalised Banks**

2216. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether there is no prescribed policy in regard to appointment to class IV posts in nationalised banks ;

(b) whether the nationalised banks appoint people of their own choice on temporary basis and later confirm them ; and

(c) the steps proposed to be taken to have a uniform recruitment policy for class IV posts in nationalised banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Appointments in the subordinate staff cadre are made directly by the nationalised banks from amongst candidates sponsored by Local Employment Exchanges or Zila Sainik Boards. However, temporary hands are appointed to meet the administrative exigencies and the ex-temporary employees are also considered for permanent jobs subject to their being eligible under the Banks Rules and other Industrial Laws as and when such vacancies arise. No change in the existing recruitment policy of sub-staff cadre is under consideration of the Government.

**States Share in Collection of Small Savings**

2217. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased

to state :

(a) whether the Centre has been advancing 75 per cent of the State's net collection of Small Savings ;

(b) if so, whether any State has requested for the 75 per cent of the gross collection ;

(c) names of the States which sought 75 per cent advance on gross collection of Small Savings ; and

(d) will the Government consider advancing 75 per cent of the State's gross collection instead of net collection ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) to (d). Loans against small savings collections can be given only from net receipts. The proposal of State Government for share in gross collection is, therefore, not acceptable.

[Translation]

**Sick Industrial Units**

2218. DR. CHINTA MOHAN :

SHRI BALWANT SINGH  
RAMOOWALIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the number of sick industrial units is increasing in the Country ;

(b) if so, the number of these sick units